

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 30th November, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 131/2017(CZ)(THC) (W.P.No.8169/11)	Ashfaque Ahmed Vs State of MP & Ors.	Mr. Avinash Zargar, Adv. for Petitioner	
2.	Original Application No. 138/2017(CZ)	Mangal Singh Chauhan Vs State of Madhya Pradesh & 5 Ors.	Mr. Rohit Sharma, Adv. for Applicant	
3.	Original Application No. 147/2017(CZ) (M.A.No.522/17) (M.A.No.523/17)	Shabista Zaki Vs State of M.P. & 5 Ors.	Mr. S.R. Waghmare, Adv. for Applicant	
AFTER NOTICE				
4.	Original Application No. 123/2017(CZ)(THC) (W.P.No.5660/10)	Bharat Kumar Mishra Vs Mycem Cement Damoh & Ors.	Mr. Sanjay Dwivedi, Adv. Mr. Yadvendra Yadav, Adv. for R-5	
5.	Original Application No. 124/2017(CZ)(THC) (W.P.No.3006/09)	Nagrik Upbhokta Margdarshan Manch Vs State of M.P. & Ors.	Mr. A.P. Shroti, Adv. for Applicant	
6.	Review Application No. 08/2017(CZ) in O.A.No.30/2015(CZ) (M.A.No.458/17) (M.A.No.459/17)	Procter & Gamble Home Products Ltd. & 9 Ors. Vs P.C.Sharma	Mr. Ajay Gupta, Adv. for Applicant	
FOR COMPLETION OF PLEADINGS				
7.	Appeal No. 28/2017(CZ)	Smt. Ramesh Gupta Vs State of M.P. & 6 Ors.	Mr. S.L.Malviya, Adv.	
8.	Original Application No. 140/2017(CZ)	Kuber Swayam Sevi Sansthan through it's President Vs Union of India & 23 Ors.	Mr. Surender Singh Hooda, Adv. for Applicant Mr. Yadvendra Yadav, Adv.	
FOR HEARING				
9.	Original Application No. 128/2017(CZ)(THC) (W.P.No.7089/15)	Suvidha Seva Sansthan Vs State of MP & Ors.	Mr. B.K.Vaishya, Adv. for Petitioner	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in